

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 255 of 2014

Dated : **9th December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Damodar Valley Corporation ... Appellant(s)
Versus
Jharkhand State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed

ORDER

The learned counsel for the State Commission seeks three weeks time to file the reply. He is directed to file the reply in the matter by 2.1.2015 with a copy on the other side.

Post the matter for hearing on **20th January, 2015**.

In the meantime, rejoinder, if any, may be filed in the matter.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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